the Pres_S and Registration of Books Act, 1867.

TWENTY-FOURTH REPORT OF THE PUBLIC ACCOUNTS COMMITTEE (1959-60)

SHRI SURENDRA MOHAN GHOSE (West Bengal): Sir, I beg to lay on the Table a copy of the Twenty-fourth Report of the Public Accounts Committee (1959-60) on the Appropriation Accounts of the Government of Delhi for the year 1956-57 (1st April, 1956 to 31st October, 1956) and Finance Accounts, 1955-56 and 1956-57 (1st April, 1956 to 31st October, 1956) and Audit Reports thereon

THE SUPREME COURT (NUMBER OF JUDGES) AMENDMENT BILL, 1960.

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): Sir, I beg to move for leave to introduce a Bill to amend the Supreme Court (Number of Judges) Act, 1956.

The question was put and the motion was adopted.

SHRI GOVIND BALLABH PANT: Sir, I introduce the Bill.

THE INDIAN BOILERS (AMEND-MENT) BILL, 1960.

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): On behalf of Shri K. C. Reddy I beg to move for leave to introduce a Bill further to amend the Indian Boilers Act, 1923.

The question was put and the motion was adopted.

SHRI ANIL K. CHANDA: Sir, I introduce the Bill.

THE PRESS AND REGISTRATION OF BOOKS (AMENDMENT) BILL, 1960

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): SIR, I beg to move for leave to introduce a Bill further to amend

The question was put and the motion was adopted.

DR. B. V. KESKAR: Sir, I introduce the Bill

THE DELHI PRIMARY EDUCATION BILL, 1960

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): Sir, I beg to move for leave to introduce a Bill to provide for free and compulsory primary education for children in the Union Territory of Delhi.

The question was put and the motion was adopted.

DR. K. L. SHRIMALI: Sir, I introduce the Bill.

Shri BHUPESH GUPTA (West Bengal): It is good that the Ministers are introducing Bills in this House. I hope this practice will be continued.

THE APPROPRIATION (RAILWAYS)
BILL, 1960—continued

THE DEPUTY MINISTER OF RAIL-WAYS (SHRI SHAH NAWAZ KHAN): Sir, I am very grateful to all the hon. Members who have taken such keen interest in this debate. I am also very grateful to them for the very valuable suggestions that they have made and for the very encouraging remarks most of them have made about the working of railways.

Sir, this debate was initiated by my hon. friend opposite, Shri Bhupesh Gupta, and he took a great deal of the time of the House over one single question regarding the very tragic death of a very promising railwayman, the late Shri Ashim Shome.

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Sir, we are also equally deeply grieved to have lost such a valuable life, and particularly so when he died when he was so young and when in